

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:809

ANSWERED ON:04.08.2011

CONSERVATION OF WATER RESOURCES FROM INDUSTRIAL POLLUTION

Shekhawat Shri Gopal Singh

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government has any proposal to save water resources from industrial pollution;
- (b) if so, the details of the studies conducted for the aforesaid purpose; and
- (c) the measures undertaken to reduce industrial pollution in groundwater in 2010-11?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) & (b) National Environmental Engineering Research Institute (NEERI), Nagpur has carried out studies to save water resources from industrial pollution. In the year 2009, NEERI has carried out the following studies for effluent recycle and reuse:

1. Wastewater Management for industrial sector (textile dyeing and electroplating) in Ludhiana, Punjab (sponsored by Punjab Pollution Control Board, Patiala)
2. Wastewater Management for textile sector in Tirupur, Tamil Nadu (sponsored by Central Pollution Control Board, Delhi)

(c) Central Pollution Control Board (CPCB) has informed that in order to prevent and control industrial pollution of water bodies the industrial establishments are required to take `Consent to Operate` under Water (Prevention and Control of Pollution) Act, 1974 and comply with the Standards notified under Environment (Protection) Act, 1986. In addition, under Water (Prevention and Control) Cess Act, 1977, the industries are required to pay Water Cess against the consumption of water utilized for industrial processes.